# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

### **RAJYA SABHA**

UNSTARRED QUESTION No. 387 TO BE ANSWERED ON 23<sup>RD</sup> JULY, 2025

## Welfare Scheme for Fishermen

# 387. Shri Meda Raghunadha Reddy:

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) the measures being taken to ensure the effective implementation and monitoring of welfare schemes for fishermen;
- (b) the steps being taken to address challenges faced by fishermen in accessing benefits;
- (c) if no steps have been taken, reasons therefor; and
- (d) the impact of these schemes on the socio-economic conditions of fishermen, including improvements in income, health, and access to education for their families?

#### **ANSWER**

# MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

(a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme 'Pradhan Mantri Matsya Sampada Yojana" (PMMSY) to bring about Blue Revolution through sustainable and responsible development of fisheries sector and welfare of fishermen in the country with an investment of Rs.20,050 crore in all States/ Union Territories. The scheme inter-alia envisages several welfare related activities for fishers and fish farmers including (i) Group Accidental Insurance Coverage of Rs.5.00 lakh against death or permanent total disability, Rs. 2.50 lakh against permanent partial disability and Rs. 25,000 against accidental hospitalization in the age group of 18 to 70 years, (ii) livelihood and nutritional support for socio-economically backward active traditional fishers families for conservation of fish resources during fishing ban/lean period in the age group of 18 to 60 years wherein assistance is provided @Rs.3000/- per fishers and beneficiaries' own contribution of Rs.1500/- for three months during fishing ban/lean period, (iii) installation of transponders on 1,00,000 fishing vessels in all Coastal States and Union Territories with a total outlay of Rs. 364.00 Crore with twoway communication during any emergency while the fishers are at sea, (iv) fishing vessel insurance support, (v) replacement of net and boat as well support for acquisition and upgradation of fishing vessel for deep sea fishing.

Further, PMMSY also supports the development of fishing harbours, fish landing centres, cold chains, and market infrastructure to reduce post-harvest losses and enhance income, training, skill development, and formation of fisheries cooperatives, Fish Farmer Producer Organizations (FFPOs) to empower stakeholders with modern techniques and collective bargaining power. Moreover, PMMSY promotes diversification through seaweed farming, ornamental fisheries, and mariculture, while implementing development of climate resilient coastal fishermen village and model coastal fishing villages for targeted interventions and sustainable resource management to create sustainable livelihood opportunities for coastal fishers communities and enhance their participation in fisheries value chains.

The Government ensures effective implementation and monitoring of welfare schemes for fishermen through regular review meetings with States/UTs and engagement with fishers, fisheries cooperatives and federations while also addressing access challenges by enhancing awareness about benefits available under various schemes and programmes, and facilitating access by providing support through State Fisheries Departments, Common Service Centres and other field level agencies.

Besides, the policies and schemes/programmes implemented by the Department accord paramount importance for improvement of socio-economic status of the fishers, which facilitate access to better living standard and good education by the fishermen families.

\*\*\*